

subordinate offices of the Ministry of Defence, particularly in the Defence Statistical Organisation and the Ordnance Depots have been drawing maximum pay in their respective pay-scales, without any promotions or prospects of promotion, for a number of years; and

(b) if so, the steps being taken to remove such stagnation amongst these employees?

**THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH):** (a) and (b). The Government is aware that a number of employees in the attached and subordinate offices of the Ministry of Defence are drawing maximum pay in their pay scales for some years. The position is reviewed as and when called for, and suitable measures taken.

**Report of Study Group on Development of Coir Industry in Kerala**

4741. **SHRI P. C. ADICHAN:** Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the Study Group of the Planning Commission on the development of Coir Industry in Kerala has submitted its report;

(b) if so, the main observations and recommendations thereof; and

(c) Government's decisions thereon?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK):** (a) No, Sir.

(b) and (c). Do not arise.

**Per Capita Availability of Power in South Bihar, North Bihar and whole of India per Annum**

4742. **SHRI BHOGENDRA JHA:** Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 1068 on the 24th November, 1969 and state:

(a) the per capita availability of Power in South Bihar, whole of India and North Bihar per annum;

(b) whether it is a fact that the Government of Bihar had made final decision to take over the Darbhanga Electricity Company

Ltd. but the matter is delayed due to injunction orders of the court; and

(c) if so, what steps are being taken to secure early decision of the court by properly conducting the case?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD):** (a) The per capita availability of power during 1969-70 has been estimated as below:—

North Bihar	—13.2 kwh
South Bihar	—95.0 kwh
All India	—91.1 kwh

(b) Yes, Sir.

(c) All possible steps are being taken in the matter by the Government of Bihar.

**Prevention of Erosion by River Ganga and Bagmati in Bihar**

4743. **SHRI BHOGENDRA JHA:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that a representation by 'Mansi Bachao Sangharsa Samiti' was submitted to the Prime Minister on the 19th February, 1970 urging the prevention of erosion by river Ganga and Bagmati of Mansi Junction of the N.E.R. (Bihar) and of the National Highway nearby; and

(b) if so, action taken thereon?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD):** (a) and (b). No representation appears to have been received by the Prime Minister on 19-2-1970 from the 'Mansi Bachao Sangharsa Samiti' regarding prevention of erosion of Mansi Railway Station in Bihar and the National Highway. However, the problem of erosion near Mansi Railway Station has been under the consideration of the State and Central Governments. In a meeting of representatives of the Ministries of Irrigation and Power, Railways and Transport and the State Government of Bihar it has been decided that necessary repairs to the existing protection works should be carried out immediately to hold the river to its present course and prevent further

erosion of the area. The Government of Bihar have agreed to undertake the work on a top priority basis.

#### Taking over of closed Textile Mills

4744. SHRI BHOGENDRA JHA: Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Starred Question No. 232 on the 26th November, 1969 reg. closed Textile Mills and state:

(a) whether any progress has since been been with regard to the running of the 55 textile mills;

(b) if so, the details thereof;

(c) whether it is considered expedient to take them over and rehabilitate them; and

(d) if not, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) and (b). Out of the 55 cotton textile mills which were lying closed as at the end of October, 1969, 20 mills have since restarted working. The management of three mills has already been taken over by the Government under the Industries (Development and Regulation) Act, 1951, and these are expected to be started shortly. 5 mills have been considered uneconomic and not fit to be taken over. The cases of 11 mills are pending in High Courts. The Investigation Committees' reports in respect of five mills are under examination and the affairs of one mill are still being investigated by the Investigation Committee. The cases of the remaining 10 mills are being examined, in consultation with the State Governments.

(c) and (d). No, Sir. The management of only such mills as, with injection of reasonable amount of public funds, can be made economically viable within a reasonable time, is taken over by the Government under the Industries (Development and Regulation) Act.

#### सूअर की चर्बी का निर्यात

4745. श्री श्रीगोपाल साबू :  
श्री हुकमचन्द कछाय :  
श्री शारदानन्द :  
श्री भारतसिंह चौहान :

क्या बंदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) एक जनवरी, 1968 से अब तक कितनी मात्रा में सूअर की चर्बी का निर्यात किया गया है; और

(ख) उक्त अवधि में इससे कितनी विदेशी मुद्रा अर्जित की गई तथा वर्ष 1970-71 में इसका कितनी मात्रा में निर्यात किये जाने की सम्भावना है तथा उससे कितनी विदेशी मुद्रा अर्जित होते की संभावना है ?

बंदेशिक व्यापार मंत्रालय में उप-मंत्री (श्री रामसेवक) : (क) विगत तीन वर्षों में सूअर की चर्बी की किसी मात्रा का निर्यात नहीं किया गया है ।

(ख) चूंकि सूअर की चर्बी का निर्यात नहीं किया गया है अतः इस मद से कोई विदेशी मुद्रा अर्जित नहीं हुई है ।

1970-71 के दौरान इस उत्पादन के निर्यात किये जाने की संभावना नहीं है । और इस तरह उससे किसी विदेशी मुद्रा के उपाजन की संभावना नहीं है ।

#### वर्ष 1970-71 में नये ध्रायुध कारखानों की स्थापना

4746. श्री श्रीगोपाल साबू :  
श्री जगन्नाथराव जोशी :  
श्री भारतसिंह चौहान :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय देश में कुल कितने ध्रायुध कारखाने हैं;

(ख) भारतीय प्रतिरक्षा दलों को युद्ध उपकरणों में आत्मनिर्भर बनाने के लिये वित्तीय वर्ष 1970-71 में देश में कितने नये ध्रायुध कारखाने स्थापित करने का सरकार का विचार है; और

(ग) नये ध्रायुध कारखानों की स्थापना के बारे में काम कब से आरम्भ किया जायेगा